The progress achieved in elimination of UMLCs on BG in last few years are as under:–

	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (upto Dec., 18)
No. of UMLCs eliminated	1102	1148	1253	1503	1565	3451

In next few weeks, Indian Railways will be free from UMLCs on BG.

*249. [*The questioner was absent.*]

Hacking of data

*249. SHRI RIPUN BORA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether hacking of data and illegal money transfers have grown in the last three years in the country;

(b) if so, the breach of data and money siphoned off from different banks through stolen data reported since 2014; and

(c) the initiatives taken by Government for ensuring high security system thereof?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) and (b) As per information provided by Reserve Bank of India (RBI), a total of 1191, 1372, 2059 and 921 cases of frauds involving ATM/Debit Cards, Credit Cards and Internet Banking Frauds (amount involved ₹ 1 lakh and above) were reported during the years 2015-16, 2016-17, 2017-18 and 2018-19 (Upto 30 Sept., 2018) respectively. The amount involved for frauds of ₹ 1 lakh and above during the years 2015-16, 2016-17, 2017-18 and 2018-19 (Upto 30 Sept., 2018) are ₹ 40.2 crore, ₹ 42.29 crore, ₹ 109.56 crore and ₹ 40.34 crore respectively.

(c) In tune with the dynamic nature of Information Technology and emerging cyber threats, continuous efforts are required to be made by owners and users to protect networks and data by way of deploying appropriate security controls.

Government has taken several measures to enhance the cyber security of digital payment systems. These, *inter alia*, include:–

(i) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis to ensure safe usage of digital technologies. Regarding securing digital payments, 28 advisories have been issued for users and institutions.

(ii) All authorised entities/banks issuing Prepaid Payment Instruments (PPIs) in the country have been advised by CERT-In through Reserve Bank of India to carry out special audit by empanelled auditors of CERT-In and to take steps to comply with the findings of the audit report and ensure implementation of security best practices.

(iii) Government has issued guidelines for Chief Information Security Officers (CISOs) regarding their key roles and responsibilities for securing applications / infrastructure and compliance.

(iv) Government has empanelled 76 security auditing organisations to support and audit implementation of Information Security Best Practices.

(v) All organizations providing digital services have been mandated to report cyber security incidents to CERT-In expeditiously.

(vi) Government has formulated Crisis Management Plan for countering cyber attacks and cyber terrorism for implementation by all Ministries/ Departments of Central Government, State Governments and their organizations and critical sectors.

(vii) Cyber security mock drills and exercises are being conducted regularly to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors. 38 such exercises have so far been conducted by CERT-In where organisations from different sectors such as Finance, Defence, Power, Telecom, Transport, Energy, Space, IT/ITeS etc participated. 3 exercises were conducted in coordination with Reserve bank of India in November 2018 for senior management and Chief Information Security Officers (CISOs) of banks.

(viii) CERT-In conducts regular training programmes for network/system administrators and Chief Information Security Officers (CISOs) of Government and critical sector organisations regarding securing the IT infrastructure and mitigating cyber attacks. 22 trainings covering 746 participants have been conducted in the year 2018 (till November).

(ix) Government has launched the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre). The centre is providing detection of malicious programs and free tools to remove the same.

(x) Government has set up National Cyber Coordination Centre (NCCC) to generate necessary situational awareness of existing and potential cyber security threats and enable timely information sharing for proactive, preventive and protective actions by individual entities. Phase-I of NCCC has been made operational.

SHRI P. BHATTACHARYA: Sir, the hon. Minister's reply says, "State-wise data of accidents are not being maintained. However, there is decreasing trend of accidents at UMLCs in past years, the details of which are as under."

Sir, I do not understand that if cases of accidents are not maintained properly– State-wise – how can you collect data and who has given you this data? I want to know whether data given by the hon. Minister is correct.

SHRI PIYUSH GOYAL: Sir, as the hon. Member must be aware that the Indian Railways work through Zones. We have 17 Zones in the country. Several Zones have overlapping jurisdiction over different States. And, therefore, data is compiled Zone-wise, not State-wise.

SHRI P. BHATTACHARYA: But, Sir, the hon. Minster has not given State-wise data of accident. My question is relating to State-wise data.

SHRI PIYUSH GOYAL: Sir, I said that we do not maintain data State-wise. We have data only Zone-wise.

SHRI P. BHATTACHARYA: Sir, my supplementary question is: Do you have any plan to construct Rail Over Bridges at all level-crossings?

SHRI PIYUSH GOYAL: Sir, as the hon. Member must be aware and I have been publicising it quite a lot, we have eliminated almost all unmanned level-crossings in the country which is evident from the information given about the decreasing trend of accidents. As against about 50 accidents five years ago, we are down to 3 accidents in the last nine months *i.e.*, up to December. We are eliminating them by three methods. One is, we put up a man at unmanned level crossing. In some cases, there is a travelling gateman if there is not much traffic on that line. And, another method is through Road Under Bridge (RUB) and Road Over Bridge (ROB). This depends upon the technical feasibility of each area. We see where the decision on RUB, ROB and manning is taken in consultation with the State Government depending upon the availability of land for RUB and ROB.

SHRI P. BHATTACHARYA: Sir, my question is very specific. There is no reply from the hon. Minister. ...(*Interruptions*)...

MR. CHAIRMAN: If the Member is not satisfied, he has other ways to get information.

SHRI PIYUSH GOYAL: Sir, I have every information that the hon. Member wants.

श्री मोतीलाल वोराः माननीय सभापति महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि बिना चौकीदार वाले समपारों की संख्या आज तक कितनी है और उन्हें पूरा करने की दिशा में कितना समय लगेगा? आपने जो जानकारी दी है, उसके अनुसार, वर्ष 2018-19 में बिना चौकीदार वाले 3,451 समपार समाप्त किए गए हैं। जो राज्यवार जानकारी मांगी गई थी, वह जानकारी न देते हुए आपने कहा है कि दिसम्बर, 2018-19 में ऐसी कुल तीन घटनाएँ हुई हैं। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि जहां घटनाएँ होती हैं, वहां लोगों को रेलवे विभाग के द्वारा मुआवज़ा देने की बात पहले तय हुई थी और अगर मुआवज़ा नहीं मिलता है, तो वह गरीब आदमी कहां जाएगा, किसके पास जाएगा? मुआवज़ा तो उसको मिलना ही चाहिए।

श्री पीयूष गोयलः सभापति महोदय, जहां तक यह प्रश्न है कि unmanned level crossings कितने बाकी हैं, तो मैं बताना चाहता हूँ कि आज के दिन वास्तव में पूरे देश में एक मुहिम चलाई गई है कि जहां पहले 1,000-1,200 unmanned level crossings manned, ROB या RUB में convert किए जाते थे, वहीं हमने वर्ष 2017-18 में 1,565 और वर्ष 2018-19 में दिसम्बर तक 3,451 unmanned level crossings convert कर लिए हैं। मुझे सदन को जानकारी देते हुए खुशी हो रही है कि पहली तारीख को लगभग 27 unmanned level crossings ऐसे रह गए थे, जो CRS approval के लिए पेंडिंग थे। **...(व्यवधान)...**

MR. CHAIRMAN: It is not for your satisfaction.

श्री पीयूष गोयलः एक unmanned level crossing ऐसा था, जो कानूनी व्यवस्था के कारण बन्द नहीं हो पाया। ...(*Interruptions*)...

MR. CHAIRMAN: What about compensation? ...(*Interruptions*)...

श्री पीयूष गोयलः एक ही था unmanned level crossing जो लॉ एण्ड ऑर्डर के कारण नहीं हो सका। So, we would be able to eliminate almost all unmanned level crossing on the broad gauge in the country. ...(*Interruptions*)...

MR. CHAIRMAN: Silence, please. You are all senior Members. ...(*Interruptions*)...

श्री पीयूष गोयलः जहां तक कम्पनसेशन का सवाल है, जहां पर रेलवे की जिम्मेदारी होती है, वहां पर कम्पनसेशन/मुआवज़ा दिया जाता है। बाकी cases में रेलवे एक कानून के अनुसार ट्रेसपास माना जाता है। अगर कोई रेल पटरी पर आता है तो वह ज़िम्मेदारी रेलवे की नहीं होती है कि ट्रेसपासर को मुआवज़ा दिया दे। कुछ लोग कोर्ट में जाते हैं और फिर कोर्ट का जो निर्णय होता है, उसका पालन रेलवे करती है।

महंत शम्भुप्रसादजी तुंदियाः सर, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं। मेरा यह प्रश्न पूर्व सांसदों के लिए है कि वर्तमान में सांसदों को रेल सेवा में **...(व्यवधान)...**

MR. CHAIRMAN: No; no. This question is about unmanned level crossings. You are talking about something else.

महंत शम्भुप्रसादजी तुंदियाः सर, मैं सांसदों के संदर्भ में पूर्व सांसदों के संदर्भ में पूछना चाहता था ...(**व्यवधान**)...

MR. CHAIRMAN: No; no, it is not relevant. आप अलग से मंत्री जी से मिलकर चर्चा कीजिए।

Now, next Question.

MR. CHAIRMAN: Question No. 249. Shri Ripun Bora – hon. Member not present. Okay, supplementaries.

DR. AMEE YAJNIK: With the permission of the Chair, I would like to ask the hon. Minister whether there is any data in public domain about the hacking of all these data or whether any study has been carried out by the Government so that the individual citizens can know what data has been hacked. Secondly, can any citizen, a common man, go to any particular system where his grievance can be redressed? You have mentioned about the national level system and the other systems, but there is no answer -- if a common man, for example, an academician, loses data by way of some hacker's action -- whether there is any way out, rather than going to police.

SHRI RAVI SHANKAR PRASAD: Hon. Chairman, Sir, as far as this Question is concerned, it is substantially about financial transactions and the hacking of the data connected therewith. The RBI, in coordination with the banks concerned, makes those data available of the transactions involving rupees one lakh and above. And, in paragraph (a) and (b), I have specifically given all the numbers for the last four years. We are also working with the RBI to ensure that even the transactions involving rupees one lakh and below should also be looked into.

But, hon. Chairman, Sir, I want to convey to this House with some degree of assurance that in comparison to the number of transactions, the number of fraud or data manipulation in 2015-16 was 0.0000337 per cent; in 2016-17, it was 0.0000240 per cent; and, in 2017-18, it was 0.0000281 per cent. Therefore, it is miniscule in comparison to the nature of transactions. But, yes, we have to be alive.

As regards the question of hon. Member, as to where an ordinary person should go, there is a robust mechanism. There is a proper provision in the IT Act. There are IT cells available in all the ...(*Interruptions*)...

श्री सभापतिः श्री राकेश सिन्हा ...(**व्यवधान**)...

श्री हुसैन दलवईः सर, सर।

श्री सभापतिः आपने हाथ उठाया है, नाम नोट किया होगा। सबको आना है, सभी पार्टियों को आना है। ...(**व्यवधान**)... आप कम्प्लेंट कीजिए। मुझे कीजिए कीजिए, मैं उसको सीरियसली लूंगा।

श्री राकेश सिन्हाः सभापति महोदय, मैं मंत्री महोदय से जानना चाहता हूं कि जो रिटेल चोरी होती है, उसमें बहुत प्रगति हुई है, 0.0001 परसेंट या जो भी है, लेकिन जो होलसेल चोरी हो रही है, गूगल, वॉट्सऐप, फेसबुक और ट्विटर पर हमारा कोई नियंत्रण नहीं है। सभी भारतीयों के जीवन के जुड़े हुए सभी पक्षों का आज पश्चिम में बैठी हुई कम्पनियां डेटा इकट्ठा कर चुकी हैं, यह नवसाम्राज्यवाद की एक पहल है। यदि भारत सरकार इस पर अविलम्ब पहल नहीं करती है तो यह हमारे लिए बहुत ही घातक सिद्ध होगा। जैसे ईस्ट इंडिया कम्पनी आयी थी, हम नहीं समझ पाए। आज गूगल भी ईस्ट इंडिया कम्पनी की तरह ...(**व्यवधान**)....

श्री सभापतिः क्वैश्चन प्लीज़।

श्री राकेश सिन्हाः मैं जानना चाहता हूं कि भारत सरकार ने इस पर क्या पहल की है, इस पर किस तरह की बैठकें हो रही हैं और किस तरह से हमारे एक्सपर्ट्स का यूज़ हो रहा है?

श्री सभापतिः मंत्री जी।

श्री रवि शंकर प्रसादः माननीय सभापति जी, मैं सम्मानित सदस्यों के गंभीर प्रश्न के उत्तर में बताना चाहूंगा कि आज का भारत किसी भी नव साम्राज्यवाद के आगे नहीं झुकेगा। मैं यह स्पष्ट कहना चाहता हूं। मैं आपको बताता हूं कि जैसे ही फेसबुक के बारे में शिकायत आई थी, मैंने तुरंत उसके बारे में सख्त कार्रवाई की थी और उन्होंने माफी मांगी और डेटा भी उपलब्ध करवाया। यह जो Cambridge Analytica है, मैंने उसके खिलाफ सीबीआई की enquiry की, जब उन्होंने गड़बड़ की और मैं इस सदन को आश्वस्त करना चाहता हूं कि कंपनी कितनी भी बड़ी हो, हिन्दुस्तानियों के डेटा को manipulate करने की कोशिश की जाएगी, तो उस पर कार्रवाई होगी और सख्त से सख्त कार्रवाई होगी। अभी Whatsapp के खिलाफ जब lynching का विषय आया था, हमने सख्ती की तो उन्होंने कहा 5 से ज्यादा recirculate नहीं होगा।

दूसरा, उनका सवाल है और बहुत सही सवाल है। हम लोगों ने data protection law को finalise किया है। हम जल्द ही उसको सदन में लाएंगे और उसमें आपकी जो आशंकाएं हैं, उसका निराकरण होगा, लेकिन सभापति जी, एक बात मैं सदन को बहुत विनम्रता से कहना चाहूंगा कि भारत की आईटी ताकत, भारत की डिजिटल ताकत आज दुनिया में बड़ी मिसाल बनी है।

MR. CHAIRMAN: Please.

श्री रवि शंकर प्रसादः इसलिए उसको देखने और समझने की जरूरत है और जल्दी ही हम intermediary guidelines को भी finalise कर रहे हैं, जिसमें इस तरह के अगर उल्लंघन होंगे, तो उनके खिलाफ सख्त कार्रवाई होगी।

MR. CHAIRMAN: Thank you. Shri Husain Dalwai.

श्री हुसैन दलवईः सर, मैं यह पूछना चाहता हूं कि मेरा मेल hack ...(**व्यवधान**)...

श्री सभापतिः प्लीज़। यह क्या हो रहा है? आपको बैठकर बोलना है और बार-बार बोलना है? हर एक क्वेश्चन के बारे में व्याख्या करते जाना, इस तरह से हम कैसे आगे बढ़ पाएंगे? प्लीज़।

श्री हुसैन दलवईः मैंने पुलिस से complaint की और मुझे मालूम पड़ा और पुलिस ने ही मुझे बताया कि जो नाइजीरियन लोग थे, उनमें से तीन लोग पकड़े भी गए हैं, लेकिन उसके पीछे मुझे बहुत लगना पड़ा। मुझे एक एनजीओ ने यह कहा कि आप एमपी हैं, इसलिए ये लोग पकड़े गए, otherwise इसमें ज्यादा कुछ नहीं होता है।

श्री सभापतिः आपका सवाल पूछिए।

श्री हुसैन दलवईः सर, पुलिस ने मुझे यह बताया कि जितने well equipped नाइजीरियन लोग hack करने वाले हैं, उतनी हमारी पुलिस यंत्रणा सजग नहीं है। आप मुझे बताइए कि सरकार पुलिस को इसके बारे में educate करने के लिए क्या करेगी?

श्री रवि शंकर प्रसादः सर, बार-बार सिक्योरिटी ड्रिल रखते हैं, ताकि ये चीफ सिक्योरिटी आफिसर्स हर एजेंसी में आएं। उनके लिए हम ट्रेनिंग प्रोग्राम रखते हैं। हम लोगों ने Botnet स्वच्छता केंद्र बनाए हैं और बाकी की भी सारी कार्रवाई करते हैं। अब स्पेशल आपके केस का जो मामला है, यदि आप मुझे बताएंगे, तो मैं तथ्यों के बारे में जानकारी प्राप्त करूंगा, लेकिन एक बात मैं कहना चाहूंगा कि मैं इसकी मॉनिटरिंग करता हूं। देश भर में आज पुलिस का साइबर सेल अपनी अनिश्चितताओं के बावजूद बहुत सक्रिय हो गया है और ट्रेनिंग बढ़ रही है, इसमें और काम करने की जरूरत है, मैं कोशिश करता हूं कि judges की भी ट्रेनिंग हो कि उनके पास ऐसे केसेज़ आएं, तो वे उनको किस प्रकार से डिसपोज़ ऑफ करें।

धान की खरीद

*250. **श्रीमती छाया वर्माः** क्या **उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण** मंत्री यह बताने की कृपा करेंगे किः

(क) इस वर्ष धान की फसल आने के बाद सरकारी संस्थाओं द्वारा किसानों से न्यूनतम समर्थन मूल्य पर राज्य-वार कितना-कितना धान खरीदा गया है;

(ख) क्या यह पता लगाने के लिए कोई अध्ययन कराया गया है कि किसान गैर-सरकारी ठेकेदारों को किस-किस दर पर धान बेच रहे हैं;

(ग) किसान किन-किन कारणों से धान की फसल गैर-सरकारी ठेकेदारों को बेचने के लिए बाध्य होते हैं; और

(घ) विगत तीन वर्षों में आज की तारीख तक, किसानों से राज्य-वार कितना-कितना धान खरीदा गया है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान): (क) से (घ) विवरण सभा पटल पर रख दिया गया है।